

**Schemes of the Ministry**

772. SHRI BHUBANESWAR KALITA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of ongoing schemes of the Ministry particularly in Assam and other North Eastern States;
- (b) whether these schemes have been formulated in consultation with respective States;
- (c) the details of financial allocations made during the last three years together with utilisation by the States during the period; and
- (d) the details of monitoring mechanism adopted by Government to ensure proper implementation of the schemes by various State Governments?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) The Ministry of Women and Child Development is implementing various schemes across the country including Assam and other North Eastern States. The details of major schemes are as under:

- i. The Anganwadi Services Scheme is a unique programme for early childhood care and development. It offers a package of six services, viz. Supplementary Nutrition, Pre-School Non-Formal Education, Nutrition and Health Education, Immunization, Health Check-Up and Referral Services. The beneficiaries under the Scheme are children in the age group of 0-6 years, pregnant women and lactating mothers.
- ii. Poshan Abhiyaan (National Nutrition Mission) targets to reduce the level of stunting, under-nutrition, anemia and low birth weight babies by reducing mal-nutrition/under nutrition, anemia among young children as also, focus on adolescent girls, pregnant women and lactating mothers.
- iii. Pradhan Mantri Matru Vandana Yojana (PMMVY) scheme provides cash incentive amounting to ₹5,000/- in three installments directly to the Bank/Post Office Account of Pregnant Women and Lactating Mother (PW&LM) in DBT Mode during pregnancy and lactation in response to individual fulfilling specific conditions.
- iv. Scheme for Adolescent Girls aims at out of school girls in the age group 11-14, to empower and improve their social status through nutrition, life skills and home skills. The scheme has nutritional and non nutritional components which include nutrition, iron and folic acid supplementation, health check up and referral service, nutrition and health education mainstreaming for out of

school girls to join formal schooling, bridge course/ skill training, life skill education, home management etc, counselling/ guidance on accessing public services.

- v. National Creche Scheme provides day care facilities to children of age group of 6 months to 6 years of working women. The facilities are provided for seven and half hours a day for 26 days in a month. Children are provided with supplementary nutrition, early childcare education, health and sleeping facilities.
- vi. Child Protection Services Scheme aims to contribute to the improvement and the well-being of children in difficult circumstances, as well as, reduction of vulnerabilities to situation and actions that leads to abuse, neglect, exploitation, abandonment and separation of children from parent. The Scheme aims to spread awareness regarding the ways and means to prevent all children from child abuse of any kind including child sexual abuse.
- vii. Mahila Shakti Kendra scheme empowers rural women through community participation by involvement of Student Volunteers. The scheme is envisaged to work at various levels and at the national and state level technical support to the respective government on issues related to women is provided
- viii. Swadhar Greh scheme targets the women victims of unfortunate circumstances who are in need of institutional support for rehabilitation so that they could lead their life with dignity
- ix. Ujjawala is a comprehensive scheme to combat trafficking with the objective to prevent trafficking of women and children for commercial sexual exploitation, to facilitate rescue victims and placing them in safe custody, to provide rehabilitation services by providing basic amenities/needs, to facilitate reintegration of victims into the family and society, to facilitate repatriation of cross border victims
- x. Working Women Hostel aims at providing safe and affordable accommodation to working women. These hostels have Day care facility for the children of inmates too. The Ministry provides financial support for establishing such hostels by NGOs or State Governments.
- xi. Beti Bachao Beti Padhao (BBBP) scheme is a tri-ministerial initiative of Ministries of Women and Child Development, Health and Family Welfare and Human Resource Development with a focus on awareness and advocacy campaign for changing mindsets, multi-sectoral action in select districts, enabling girls' education and effective enforcement of Pre-Conception and Pre Natal Diagnostic Techniques (PC&PNDT) Act. The specific objectives of the

scheme include preventing gender biased sex selective elimination; ensuring survival and protection of the girl child and ensuring education and participation of the girl child.

- xii. One Stop Centre (OSC) facilitates access to an integrated range of services including police, medical, legal, psychological support and temporary shelter to women affected by violence. The Scheme is funded through Nirbhaya Fund.
- xiii. Women Helpline - The Scheme is being implemented since 1st April, 2015 to provide 24 hours emergency and non-emergency response to women affected by violence through referral and information about women related government schemes/programmes across the country through a single uniform number (181)
- xiv. Mahila Police Volunteers (MPVs) Scheme is implemented by the Ministry of Women and Child Development in collaboration with the Ministry of Home Affairs. It envisages engagement of Mahila Police Volunteers in States/UTs who act as a link between police and community and facilitates women in distress.

(b) to (d) Consultations/feedbacks with various stakeholders including State Governments is done as and when required. The State/UT-wise details of financial allocation/utilization under these schemes during each of the last three years are given at Annexure. The Ministry has developed web based Management and Information (MIS) Software to monitor implementation of various schemes such as PMMVY, Poshan Abhiyan and Anganwadi Services. PMMVY is monitored through PMMVY-CAS and Poshan Abhiyan and Anganwadi Services through ICDS-CAS. Monitoring of the other schemes is undertaken through meetings and video conferences with the officials of State Governments/UTs. Ministry officials undertake field visits to ascertain the status of implementation of the schemes.

#### ***Statement***

*Fund released under Anganwadi Services during last three years.*

(₹ in lakhs)

State/UT		Funds released		
		2016-17	2017-18	2018-19
1	2	3	4	5
1.	Arunachal Pradesh	11346.1	14588.5	12389.79
2.	Assam	64397.7	70237.5	83867.16

1	2	3	4	5
3.	Manipur	9998.54	17647.5	16856.60
4.	Meghalaya	19135.7	19865	17661.64
5.	Mizoram	4666.49	6174.29	4465.18
6.	Nagaland	15149.6	16652.4	12138.78
7.	Sikkim	1625.01	1983.22	2003.53
8.	Tripura	11710.6	13101.1	18714.14

**Statement***Fund released under Poshan Abhiyaan since inception*

(₹ in lakhs)

Sl. No.	State/ UT	Funds released	
		2017-18	2018-19
1	2	3	4
1.	Arunachal Pradesh	52.93	2663.35
2.	Assam	2298.27	15492.36
3.	Manipur	340.46	3865.37
4.	Meghalaya	462.98	1713.27
5.	Mizoram	119.38	957.65
6.	Nagaland	163.74	1251.97
7.	Sikkim	98.59	328.47
8.	Tripura	277.91	3695.72

**Statement***Fund released/utilized under PMMVY since its inception*

(₹ in lakhs)

Sl. No.	State/UT	2017-18		2018-19	
		Released	Utilized	Released	Utilized*
1	2	3	4	5	6
1.	Arunachal Pradesh	912.83	0.95	36.00	265.75
2.	Assam	10448.26	418.96	817.00	3750.34
3.	Manipur	1474.07	65.81	75.00	274.23

1	2	3	4	5	6
4.	Meghalaya	1110.83	69.29	102.00	183.25
5.	Mizoram	710.78	233.33	294.70	665.52
6.	Nagaland	1035.06	0.00	52.00	101.44
7.	Sikkim	354.33	11.38	21.00	215.02
8.	Tripura	1845.49	16.57	96.00	578.32

\* The expenditure includes unspent balance of previous year(s).

*Funds released under Scheme for Adolescent Girls.(SAG)  
during last three years.*

(₹ in lakhs)

State/UT		2016-17		2017-18		2018-19	
		Released	Utilized	Released	Utilized	Released	Utilized
1	2	3	4	5	6	7	8
1.	Arunachal Pradesh	126.25	83.49	87.96	42.76	0.00	18.44
2.	Assam	1356.94	149.18	341.92	0.00	0.00	774.51
3.	Manipur	49.65	161.87	170.28	62.34	0.00	34.21
4.	Meghalaya	919.65	919.65	528.83	540.36	12.55	23.75
5.	Mizoram	91.78	103.40	123.95	123.15	69.32	69.32
6.	Nagaland	206.31	206.31	193.14	191.61	214.30	139.36
7.	Sikkim	32.54	16.90	15.42	27.45	0.00	0.00
8.	Tripura	334.81	819.62	674.38	210.06	19.16	103.19

*Funds released under National Creche Scheme (w.e.f 1.1.2017)*

(₹ in lakhs)

Sl. No.	State/UT	2016-17		2017-18		2018-19	
		Released	Utilized	Released	Utilized	Released	Utilized
1	2	3	4	5	6	7	8
1.	Assam	204.48	188.86	218.23	196.54	0.00	0.00
2.	Arunachal Pradesh	56.17	0.00	59.95	0.00	0.00	0.00
3.	Manipur	158.41	0.00	169.07	0.00	0.00	0.00

1	2	3	4	5	6	7	8
4.	Meghalaya	31.50	28.38	33.62	31.74	39.00	0.00
5.	Mizoram	77.87	77.87	120.42	19.67	601.72	0.00
6.	Nagaland	36.56	0.00	39.02	0.00	0.00	0.00
7.	Tripura	60.63	37.29	64.71	39.57	336.55	0.00
8.	Sikkim	0.00	0.00	65.74	62.41	55.79	0.00

*Funds released under Child Protection Services during the last three years.*

(₹ in lakhs)

Sl. No.	State/UT	2016-17		2017-18		2018-19
		Released	Utilized	Released	Utilized	Released
1	2	3	4	5	6	7
1.	Arunachal Pradesh	52.29	179.54	643.71	180	37.63
2.	Assam	413.64	1112.98	2932.68	1787.53	3379.63
3.	Manipur	241.34	709.47	1886.33	2103	3866.99
4.	Meghalaya	2060.33	2060.33	1846.6	1846.6	2254.51
5.	Mizoram	1949.55	1949.55	1917.51	1917.51	2042.28
6.	Nagaland	1350.37	1447.5	1457.45	1457.45	1787.12
7.	Sikkim	601.18	365.87	662.76	125.43	379.25
8.	Tripura	676.04	415.3	446.81	499	885.77

*Funds released under Mahila Shakti Kendra Scheme since November, 2017*

(₹ in lakhs)

S.N.	State/UT	Funds Released	
		2017-18	2018-19
1	2	3	4
1.	Arunachal Pradesh	Nil	151.35
2.	Assam	980	Nil

1	2	3	4
3.	Manipur	137.34	33.21
4.	Meghalaya	61.31	158.85
5.	Mizoram	117.82	166.77
6.	Nagaland	95.13	221.57
7.	Sikkim	Nil	99.85
8.	Tripura	19.9	125.50

*Funds released under Swadhar Greh Scheme during the last three years*

(₹ in lakhs)

Sl. No.	State/UT	Funds released		
		2016-17	2017-18	2018-19
1	2	3	4	5
1.	Arunachal Pradesh	6.54	8.11	18.05
2.	Assam	237.56	197.03	152.60
3.	Manipur	284.07	189.83	424.30
4.	Meghalaya	0	8.72	0
5.	Mizoram	16.72	16.22	81.08
6.	Nagaland	6.54	8.11	25.69
7.	Sikkim	6.54	8.11	6.72
8.	Tripura	26.17	32.45	46.23

*Funds released under Ujjawala Scheme during the last three years.*

(₹ in lakhs)

Sl. No.	State/UT	Funds released		
		2016-17	2017-18	2018-19
1	2	3	4	5
1.	Arunachal Pradesh	0	0	1.68
2.	Assam	280.88	365.59	0
3.	Manipur	117.66	253.88	364.06

1	2	3	4	5
4.	Meghalaya	0	0	0
5.	Mizoram	21.67	26.87	8.23
6.	Nagaland	12.07	14.96	19.45
7.	Sikkim	0	24.82	0
8.	Tripura	0	0	0

*Funds released under Working Women Hostel Scheme during the last three years.*

(₹ in lakhs)

Sl. No.	State/UT	Funds released		
		2016-17	2017-18	2018-19
1	2	3	4	5
1.	Arunachal Pradesh	192.54	193.47	116.76
2.	Assam	-	8.83	7.78
3.	Manipur	149.75	462.27	915.52
4.	Meghalaya	-	-	-
5.	Mizoram	-	-	-
6.	Nagaland	442.48	690.14	419.58
7.	Sikkim	-	-	-
8.	Tripura	-	-	-

*Funds released under BBBP Scheme during the last three years.*

(₹ in lakh)

Sl. No.	State/UT	Funds released		
		2016-17	2017-18	2018-19
1	2	3	4	5
1.	Arunachal Pradesh	-	32.50	165.42
2.	Assam	-	2.78	12.73



1	2	3	4	5
3.	Manipur	-	44.95	269.45
4.	Meghalaya	16.23	17.13	15.97
5.	Mizoram	-	32.50	100.00
6.	Nagaland	24.05	23.30	295.52
7.	Sikkim	32.50	42.09	50.00
8.	Tripura	-	-	25.00

*Funds released under One Stop Centre Scheme during the last three years.*

(₹in lakhs)

Sl. No.	States	Fund releasee			Fund utilisation		
		2016-17	2017-18	2018-19	2016-17	2017-18	2018-19
1	2	3	4	5	6	7	8
1.	Arunachal Pradesh	28.41	53.19	782.02	0	64.78	30.02
2.	Assam	75.66	0	786.95	0	0	0
3.	Manipur	0	0	357.22	0	0	0
4.	Meghalaya	28.41	7.75	186.40	0	5.93	4342
5.	Mizoram	0	61.41	272.65	0	11.1	15.13
6.	Nagaland	67.11	80.42	454.87	45.88	80.41	55.41
7.	Sikkim	0	30.71	39.23	0	46.58	0
8.	Tripura	0	0	269.01	0	0	40.89

*Funds released under WHL Scheme during the last three years.*

(₹in lakhs)

Sl. No.	States	Fund releasee			Fund utilisation		
		2016-17	2017-18	2018-19	2016-17	2017-18	2018-19
1	2	3	4	5	6	7	8
1.	Arunachal Pradesh	0	59.50	81.36	0	76.50	92.71
2.	Assam	0	0	16.12	0	0	16.58

1	2		3	4	5	
3. Manipur	0	0	0	0	0	0
4. Meghalaya	0	0	32.70	0	0	49.70
5. Mizoram	0	85.20	85.20	0	102.2	85.28
6. Nagaland	29.11	76.33	68.16	67.70	34.08	68.16
7. Sikkim	0	0	33.81	0	0	46.99
8. Tripura	0	0	0	0	0	0

*Funds released under Mahila Police Volunteer Scheme  
during the last three years.*

(₹ in lakhs)

States	Fund released		Fund utilisation	
	2016-17	2017-18	2018-19	2018-19
Mizoram	0	35.85	0	0.00

#### **Implementation of law preventing domestic violence**

†773. SHRI RAM NATH THAKUR: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the steps being taken by Government for effective implementation of the law enacted for prevention of domestic violence;

(b) whether no significant reduction is being witnessed in the incidents of domestic violence in the country owing to lack of proper enforcement of the law enacted for prevention of domestic violence;

(c) whether very few cases have been registered under this law due to lack of awareness; and

(d) if so, the steps taken by Government for spreading awareness and better enforcement of the said law?

†Original notice of the question was received in Hindi.